

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1028 of 2020

IN THE MATTER OF:

BRS Ventures Investment Ltd.

...Appellant

Versus

Registrar of Companies, Guwahati

...Respondent

Present:

For Appellant: Mr. Ajay Gaggar, Mr. Robin Singh Sirohi and Ms. Vineeta Rathore, Advocates.

For Respondent: Dr. Ramesh Kumar Bhola, ROC and Mr. Aswin N. S., JTA, ROC Guwhati.

With

Company Appeal (AT) (Insolvency) No. 1042 of 2020

IN THE MATTER OF:

Assam Company India Ltd.

...Appellant

Versus

Registrar of Companies, Guwahati

...Respondent

Present:

For Appellant: Mr. Ajay Gaggar, Mr. Robin Singh Sirohi and Ms. Vineeta Rathore, Advocates.

For Respondent: Dr. Ramesh Kumar Bhola, ROC and Mr. Aswin N. S., JTA, ROC Guwhati.

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ORDER
(Through Virtual Mode)

21.01.2021: Dr. Ramesh Kumar Bhola, Registrar of Companies appears in person in both the appeals. He may file reply affidavit/status report within three weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Short written submissions, not exceeding three pages, together with compilation of relevant judgments, may also be filed by the parties alongwith their pleadings.

Post the appeal 'for admission (after notice)' on **26th February, 2021** before Court No. IV

[Justice Bansi Lal Bhat]
Acting Chairperson

[Kanthi Narahari]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

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